

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

C.P.(IB) No. 175/KB/2017
CA (IB) No. 771/KB/2018

Present: Hon'ble Member (J), Shri Jinan K.R.

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 20TH AUGUST, 2018, 10:30 A.M.

Name of the Company	Sreerampur Ispat Pvt.Ltd.-Vs- Barjora Steel & Re-rolling Mills Pvt.Ltd. (Liquidation)		
Under Section	9 (1) IBC		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. NITU Poddar PCS
2. BARSHA DIKSHIT, PCS

LIQUIDATOR

nitu Poddar
20/8/2018-

1. Jishnu Saha, Sr. Advocate

2. Siddhath Shetty, Advocate for the Applicant.

S.No.2 – CP (IB) No.175/KB/2017 – Sreerampur Ispat Pvt. Ltd. Vs. Bajoria Steel & Re-rolling Mills Pvt. Ltd.

ORDER

Ld. Sr, Counsel appeared on behalf of the Applicant. Ld. Pr. C.S. appeared on behalf of the Liquidator.

CA (IB) No.771/KB/2018 is filed by one of the highest bidders in auction who was participating in the bidding process initiated by the Liquidator in CP (IB) No.771/KB/2018 seeking certain reliefs. Affidavit of service produced on the side of the applicant proves notice to Durgapur Projects Limited (DPL) but nobody turned up on the side of the DPL. Issue notice directing the applicant to service the notice again by giving the date of hearing of the application and calling for reply of the application.

Fixed for further consideration on **3rd September 2018.**

Sd

(Jinan K.R)
Member (Judicial)